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GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGIONAL DIRECTOR, SOUTH EAST REGION, HYDERABAD
3rd FLOOR, CORPORATE BHAWAN, TATTI ANNARAM, GSI BANDLAGUDA,
NAGOLE, HYDERABAD-500068.

No. 1/RD(SER)/M&C Applications/2018

Dated:- 26th March, 2018

To

The Secretary to Government of India,
Ministry of Corporate Affairs,
New Delhi-1.

KIND ATTN: SHRI.SHASHI RAJ DARA, JOINT DIRECTOR


Sub:- Companies (Mediation and Conciliation) Rules, 2016 - reg

Sir,

With reference to the subject cited above, I am forwarding herewith the panel of experts willing and eligible to be appointed as Mediators or Conciliators in respect of this region for the financial year 2018-19. Ministry may kindly place the said panel on the Ministry's website as per Rule 3(1) of the Companies (Mediation and Conciliation) Rule, 2016.

Yours faithfully,

Encl:-As above


(M.R.BHAT)
REGIONAL DIRECTOR (SER)
HYDERABAD

LIST OF APPLICATIONS ACCEPTED UNDER THE COMPANIES (MEDIATION AND CONCILIATION) Rules 2016

Sl.No.	Date of Receipt Application	Name, Address of the Applicant	Qualification of the Applicant	Experience
1	21-02-2018	Shri. K.Ram Murthy, Resident of Plot No.143, H No.8-19, Metro City Mega Town Ship, Bonguloor, Village & Post-Mangal Palli, Mandal- Ibrahimpatnam, Ranga Dist-Hyderabad- 501510 Telangana MOB.NO:7660906633 rammurthyadvocate@gmail.com	B.A, LLB and P.G.Diploma in (ADR)	Advocate 30 years i. Special PP for ROC, AP 3 year ii. Special PP for CBI from 30-10-2008 to 22-09-2011 and 26-04-2012 to 25-04-2014 iii. Special PP for National Investigation Agency from 25-08-2011 to 30-01-2015 iv. Field Spl.PP for Govt. of India 13 years Attended 40 hours training of Mediators conducted by the International Centre for Alternative Dispute Resolution.
2	28-02-2018	Shri. Prajapati Niremskant R, Resident of Flat No.6, A-wing, The Malad Yojna Co-operative Housing Society Ltd, Opp-New Era Cinema, S.V.Road, Malad West, Mumbai-40064	B.Com, LL.B	Advocate 28 years Field of City Civil Court, Income Tax, Sale Tax, Service tax, Consumer Forums

		MOB.NO:09869050629, 09324154853 nirmeshkantp@hotmail.com		
3	28-02-2018	Shri. Ramesh Warandmal LalWaney, Resident of G-702, Gokul Galaxy, Thakur Complex, Kandivali (East), Mumbai-400 101 rwlalwaney@gmail.com	LL.M	Advocate 25 years
4	07-03-2018	Shri. Ravi Kumar Rao Resident of #702, Wellington, Hiranandani Estate, Off Ghodbunder Road, Thane-W, Pin-400 607 MOB.No.9819448552 Ravira0123@yahoo.com	FCA	Chartered Accountant -27 Years Corporate Finance, Corporate laws, Tax, Accounting, Audit, Costing, Mergers & Acquisitions, Company Valuation,
5	08-03-2018	Shri.Adurthi Venkata App Rao Resident of Plot No.18, H.No.5-9-226/18, Sree Nivaasam, Sai Enclave, Yapral, Secunderabad-500087 MOB.No.9989011245, 8019011245 Adurthi.apr@gmail.com	M.Com, LL.M, PGDCL & IPR	Advocate 18 years Civil Law and Criminal Law, Handled money suits, Property Disputes,
6	09-03-2018	Smt. Manisha Sravan Unnam Resident of Flat No.# C-1202, My Home Abhra Apartments, Inorbit Mall Road, Shilpa Gram Craft Village, Madhapur, Hyderabad-500081 MOB.No.8008831846 manishhaunnam@gmail.com	B.A, LL.B(Hons), PG in Finance & RPRs	Advocate 10 years Intellectual Property Rights, Real Estate, Financial , Banking & Securities Disputes Completed 40 hours of refresher course training on

				mediation from 1.10.2017 to 13-10-2017
7	13-03-2018	Shri. B.N.Harish Resident of No-18, Shuklam, 1 st Main, 1 st Avenue, Behind ICICI Bank, Shubh Enclave, Harlur Road, Bangalore-560102. MOB.NO: 9481535353 8826582694 080-25747212 bnharishroc@gmail.com	LLB, M.Com,	<u>ICLS-34 YEARS</u> 34 years 2 months ICLS
8	13-03-2018	Shri.Amar Gopal Gambhir Resident of 21/16, 2 nd Floor, West Patel Nagar New Delhi-110008 MOB.NO: 09953267785, 09560289765 aggandassociates@gmail.com	B.Com, M.Com, FCS, FCMA, LLB	<u>Practicing COMPANY</u> <u>SECRETARY 17 years</u> Field in corporate /company law matters including the compliances matter relating to the ROC and RD(s) Company Law Board NCLT, OL RBI, stock exchanges.
9	12-03-2018	Shri. Srikant Rayaprolu, Resident of D.No.10-3-163/1, Flat No.204, C-Block, Amsri Central Court, Old Lancer Lane, St.John's Road, Himmath nagar Post, Secunderabad-500025 MOB.NO: 9703948899, 9866216331 srikarayaprolu@gmail.com	M.A, LL.M	<u>Advocate 23 years</u> Field in all kinds of legal affairs including litigation, Court Affairs & Procedures.
10	12-03-2018	Smt. Golla Uma Resident of Flat No. 709, 9-1-83&84/52, Amarchand Sharma Complex,	M.A, LLB, PGDADR	<u>ADVOCATE-19 YEARS</u> Advocate 18 years

		Sardar Patel Road, Secunderabad-500003. MOB.NO: 9492427674 <u>hyd.legalsolutions@gmail.com</u>		
11	12-03-2018	Smt. Ekta Bahi 7-1-220/221, Flat No. 501-B, Girija Esvara Residency, Balkampet, Hyderabad -500 016 Mob.No.9849084007 <u>ekta@samvadpartners.com</u>	B.A, LLB	<u>ADVOCATE-20 YEARS</u> 20 years' experience as corporate commercial lawyer,
12	12-03-2018	Shri. JLN Murthy Resident of Plot no.49, St no-2 NMDC Colony, East Anandbagh Hyderabad-500047. MOB.NO: 9849004146 <u>jlnmurthy@hotmail.com</u>	Post Graduate Diploma in alternative Dispute Resolution, LLB	1. Completed 40 hours of refresher course training on mediation from 1.7.2015 to 5.7.2015. 2. 18 years' experience in administering more than 500 cases of Mediation and Conciliation and heading the Regional Centre
13	14-03-2018	Shri. Soma Sekhar Marthi Resident of H.No.1-9-699, Flat No-205, Parkview Apartments, Adikmet, Vidyanagar, Hyderabad-500 044. MOB.NO: 9849290477 <u>spcspj@gmail.com</u>	CS, bachelor of Laws, Post-Graduation in commerce,	<u>COMPANY SECRETARY-25 YEARS</u> Practicing as CS since 1992

14	14-03-2018	Shri. Santosh Yadav Resident of H.No.10-1-98/3/A, Road No.2, Bhagyanagar Colony, karmanghat, Saroornagar, Hyderabad-500 035 MOB.NO: 9866605055 sialawyers@gmail.com	CS, Law	ADVOCATE and CS -16 YEARS Field in Corporate & Commercial Laws advisory, Corporate Litigation & Arbitration, SEBI & Capital Markets.
15	15-03-2018	Shri. Raghavendra Bodi Resident of Plot No.173, 1 st Floor, Besides Dharani Apartment, Kalyan Nagar Phase-I, Hyderabad-500 038 MOB.NO: 9849077046 Raghavendrabb21@gmail.com	B.Com, LL.B	ADVOCATE 23 YEARS Field in practicing as advocate in Civil and Criminal both in the District Court and High Court, Hyderabad Completed 40 hours of refresher course training on mediation from 5.7.2017 to 9.7.2017.
16	15-03-2018	Shri. Vegesana Venkata Satyarayana Raju Resident of Flat No.501-B, Vishnu Splendor Apartments, Yellareddy Guda, Hyderabad- 500073	B.Sc, LL.B	ADVOCATE 24 YEARS Field in Banking, Corporate, Civil, Criminal, economic, Industrial, Intellectual property, Labour, NCLT, High Court.
17	15-03-2018	Shri.CH.S.N.Siva Prasad Resident of H.No.1-7-10/5, Opp I.S.I, Vignapuri Colony, Street No.8, Habsiguda, Hyderabad-500 007	B.Com, LL.B, MBA	ADVOCATE 18 YEARS Field in Lower Courts, Appellate Courts of civil and

		MOB.NO. 9866928504, 8019980797 Chsprasad6@gmail.com		Criminal matters, Debt recovery tribunal , Income Tax Tribunal
18	15-03-2018	Shri, Sudhir Kumar Jain Resident of 704 Sarveshwar Tower, B/H Udgam School, Drive In Road, Ahmedabad-380054 MOB.NO.09969225145 <u>Skjain4you@gmail.com</u>	M.Com, FCA	<u>CHARTERED</u> <u>ACCOUNTANT- 31 YEARS</u> Field in Dealing in Commercial Contracts, Direct and Indirect Taxation, Accounting of OIL Industry, Dealing in Corporate Law, Auditing, Budgeting.


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